

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 7th April, 2014*

No. HCM/A-49/92-A&E-IV(Pt.)/ **5792** It is to inform to all the candidates who have cleared / passed the Preliminary Tests that the **Final Main Test of Stenography** for recruitment of Stenographer Grade-I and Grade-II is scheduled to be held on 23<sup>rd</sup> April, 2014 (Wednesday) at 9.30 a.m.

The Stenography Speed Test may be conducted as follows :-

**For Stenographer Grade - I**

Sl. No.	Speed (w.p.m.)	Duration of Dictation	Time allowed for reading for the dictation taken	Time allowed for transcription on computer
1.	120	7 minutes	10 minutes	35 minutes

**For Stenographer Grade - II**

Sl. No.	Speed (w.p.m.)	Duration of Dictation	Time allowed for reading for the dictation taken	Time allowed for transcription on computer
1.	100	10 minutes	10 minutes	40 minutes

**The following are the instructions a candidate should follow for the test :-**

1. The candidate will be required to take his/her seat 10 (ten) minutes before commencement of the Test.
2. Trial passages of 1 (one) minute duration which need not be transcribed shall be read. Thereafter, the actual passage to be transcribed shall be dictated.
3. The candidate shall have to transcribe the shorthand notes in DOUBLE SPACE.
4. Candidate should not tear any sheet given to him/her. He/She must write roll number and name on each page and hand over the same to invigilator.
5. They should not take either script or any blank typing paper out of the Examination Hall.
6. Candidates shall not be permitted to leave the Examination Hall until the expiry of the Test.

7. On completion of the test, they shall remain seated at their seats and should wait until their scripts are collected and accounted for.
8. Silence must be observed in the Examination Hall.
9. Candidates must abide by further instructions, if any which may be given to them by the Supervisor.

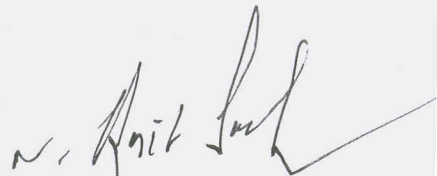
*Sd/-*

**( N. ROJIT SINGH )**

JOINT REGISTRAR (ADMN./PM &P)  
HIGH COURT OF MANIPUR

Endt. No. HCM/A-49/92-A&E-IV(Pt.)/ 5793 - 800 Imphal, the 7th April, 2014  
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- for favour of wide announcement in the News Items
2. The Director, Information and Public Relations, Imphal  
- with one spare copy for favour of wide publicity in the News Item.
3. The Central Project Coordinator (CPC), High Court of Manipur  
He is requested to upload the same in the official Website of this Registry.
4. The Assistant News Editor, AIR, Imphal  
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6. The P.A. to Registrar General, High Court of Manipur.
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JOINT REGISTRAR (ADMN./PM &P)  
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